

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 326**  
ANSWERED ON 06/02/2025

**POLICY REFORMS FOR NUCLEAR POWER**

326. SMT. REKHA SHARMA

Will the PRIME MINISTER be pleased to state:-

- (a) whether any policy reforms and enabling steps have been taken for rapid scale-up of nuclear power in the country; and
- (b) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a)&(b) The Government has accorded approval for the business model enabling private capital investment in setting up Bharat Small Reactors (BSR) in captive mode within the existing legal framework, to address the large decarbonisation requirement of hard to abate industries. The Request for Proposals (RFP) in line with the approved business model has been published in December 2024.

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